GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAVAN, NEW DELHI

Dated 8.4.2004

O & M Instruction No. 5 /2004

Subject: Rationalization of work in ALC-I-regarding.

Attention is invited to OMI No.4/2003 dated 29.7.2003 on the above subject.

It has been decided that for ensuring efficient functioning of ALC-I the distribution of work among the following three sections will be as under from 1.4.2004:

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<table>
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<tbody>
<tr>
<td>1.</td>
<td>DES.III</td>
<td>Chemical and allied products for alphabets B to M</td>
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<tr>
<td>2.</td>
<td>DES.IV</td>
<td>Chemical and allied products for alphabets N to R and T toZ.</td>
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<tr>
<td>3.</td>
<td>DES-VIII</td>
<td>Chemical and Allied Products alphabets A and S, Plastic Products and Coordination work including Publication of SION and DEPB rate.</td>
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</tbody>
</table>

The applications and other receipts received till 31.3.2004 in accordance with the work distribution applicable upto 31.3.2004 will continue to the dealt with by the respective section till such time the pending cases are neutralized.

This issues with the approval of Addl.DG(SKS)

Sd/-
(V.K. GUPTA)
Jt. Director General of Foreign Trade.

To

1. All Officers/Sections at Hqrs.
2. All Zonal/Regional Offices of DGFT.

(Issued from F No. 01/69/594/0001/2002-O&M)